

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3642/2021

This the 1st day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Yangchan Dolma aged 51 years, wife of Sh. Tashi Namgial R/o Village Sakti, Teshis and District Leh. Junior Nurse S. N.M. Hospital, Leh.

.....Applicant

(Advocate:- Mr S.S. Ahmad -**Not Present**)

Versus

1. State of Jammu and Kashmir through its Commissioner/Secretary Health & Medical Education Depatt. Civil Secretariat, Jammu & 3 ors.Respondents

(Advocate: Mr. Sudesh Magotra, AAG)

O R D E R
I O R A L I

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date also i.e. 13.05.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 01.07.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil